

(6)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO.135 OF 2007
IN
ORIGINAL APPLICATION NO.417 OF 2007

ALLAHABAD THIS THE 1ST DAY OF MAY, 2008

HON'BLE MRS. MEERA CHHIBBER, MEMBER-J
HON'BLE MR. N. D. DAYAL, MEMBER-A

Abhay Bahadur Verma,
Aged about 64 years,
Son of Late K.R. Verma, Resident of House No.88,
Chunar, District-Bareilly.

..... .Applicant

By Advocate : Shri H. K. Srivastava

Versus

Deepak Dev,
Divisional Railway Manager,
Northern Railway,
Allahabad.

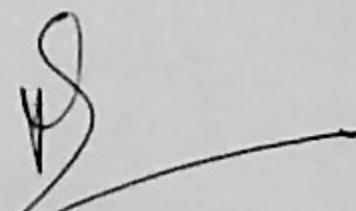
..... .Opposite Parties/Contemnors

By Advocate : Shri K. P. Singh

O R D E R

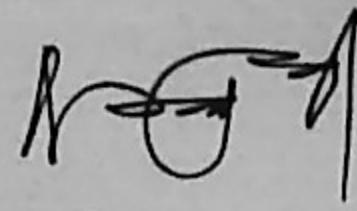
HON'BLE MRS. MEERA CHHIBBER, MEMBER-J

It is stated by the learned counsel for the applicant Shri P. Srivastava, on behalf of Shri H.k. Srivastava that the direction given by this Tribunal in OA No.417/07 have already been complied with in as much as the representation was to be decided which has already been decided by the respondents by passing a speaking order dated 22.02.2008 annexed with the counter affidavit.

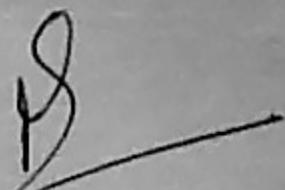


(7)

2. In view of ~~the~~ above, nothing more survives in this contempt petition. Accordingly, the Contempt Petition is dismissed. Notices issued are discharged.



Member-A



Member-J

/ns/